NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 43(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: M/s. Rubicon Real Enterprises Pvt. Ltd. & Ors. V/s. M/s. Premium Acres Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

DHAWALJAIN ADVOCATE RESPONDENT Shamble

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ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that he wants to file an application for placing on records additional documents. Learned counsel seeks and is given one week's time on that count. He shall provide the copy of the said application to the learned counsel representing the other side and the learned counsel shall file his reply within a period of one week thereafter. Rejoinder, if any shall also be filed within a period of one week thereafter.

List on 31.10.2016.

(R. Varadharajan)

Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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